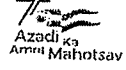


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER



The following postings and transfers are hereby made with immediate effect:

| Sl.No. | Name of the Official & EC                           | From   | To   |
|--------|---|--|--|
| 1.     | Sh. Sanjeev Pandey<br>(EC:10546)                    | Peon in Administration Branch, Shahdara District, Karkardooma Courts, Delhi.   | Orderly in the Court of Ms. Niti Phutela ASJ (SC-POCSO), Shahdara District, Karkardooma Courts, Delhi.     |
| 2.     | Sh. Alok Kumar<br>S/o Sh. Bhim Singh                | Orderly in the Court of Ms. Niti Phutela ASJ (SC-POCSO), Shahdara District, Karkardooma Courts Delhi.                    | Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.   |
| 3.     | Sh. Mandeep Singh<br>(EC:16481866)                  | Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.   | Peon in Administration Branch, Shahdara District, Karkardooma Courts, Delhi.                               |
| 4.     | Sh. Rakesh Kumar<br>(EC:23591133)                   | Peon in CMM Office, Shahdara District, Karkardooma Courts, Delhi.  | Orderly in the Court of Ms. Isra Zaidi, MM (Mahila Court-02) Shahdara District, Karkardooma Courts, Delhi. |
| 5.     | Sh. Rakesh Kumar Saini<br>(EC: 11037)               | Orderly in the Court of Ms. Isra Zaidi, MM(Mahila Court-02) Shahdara District, Karkardooma Courts, Delhi.                | Peon in CMM Office, Shahdara District, Karkardooma Courts, Delhi.  |
| 6.     | Sh. Gaurav Chauhan<br>(EC:63971610)                 | Orderly in the Court of Sh. Aakash Mohan Singh, Civil Judge-1, Shahdara District, Karkardooma Courts, Delhi.             | Orderly in the Court of Ms. Shruti Sharma, MM (Mahila Court-) Shahdara District, Karkardooma Courts, Delhi |
| 7.     | Sh. Sanjeev Kumar<br>(EC:10501)                     | Orderly in the Court of Ms. Aishwarya Singh Kashyap, MM, (Mahila Court-03) Shahdara District, Karkardooma Courts, Delhi. | Orderly in the Court of Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.           |
| 8.     | Sh. Parminder Dahiya<br>S/o Sh. Mehtab Singh Dahiya | Orderly in the Court of Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.                         | Orderly in Office Pool, Shahdara District, Karkardooma Courts, Delhi.                                      |

Sh. Rakesh Kumar Saini, Peon posted in CMM office shall look after the work of Bail/Filing Section, Shahdara District, also besides the work already assigned to him.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Shalinder*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 8249-57 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 03/09/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Harinder*

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.